

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

39

C.P No. 14/(MAH)/2016

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017


NAME OF THE PARTIES: M/s. K C Holdings Pvt. Ltd.  
V/s.  
M/s. Caprihans India Limited

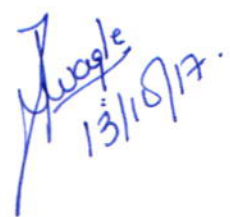
SECTION OF THE COMPANIES ACT: 241 to 244 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	<del>Adv. Naser Ali Rizvi</del> Naser Ali Rizvi i/r Thakore Sawada K. Assoc	Adv for R. 6 to 8	
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2	Adv. Apurajitra Sen For Res 2 to 4 i/b DCM	Advocate	
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3	Amir Ali Sheikh for Res Nos 1, 5 & 9 i/b I. r. Merchand & Co		
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4	Apama Wagle a/w Anamika ORDER CP 14/241-244/NCLT/MB/MAH/2016 i/b HSA Admstr		
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At request of the parties, list this matter on 16.11.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

M. K. SHRAWAT  
Member (Judicial)